



National Company Law Tribunal

6th Floor, Block-3,
CGO Complex, Lodhi Road
New Delhi-110003
Dated: 14.4.2020

NOTICE

1. In view of the extension of lockdown announced by the Government of India until 03.05.2020, to curtail the spread of COVID19, the directions given in the notice dated 22.3.2020 issued by NCLT are hereby extended upto 03.05.2020.
2. With regard to functioning of NCLT during Lockdown, the President, in addition to the earlier notices, will take further steps depending upon the exigencies of the litigant public and the same will be announced as and when any further decision is taken.
3. This issues with approval of Hon'ble Acting President, NCLT.

Sd/-
(Shiv Ram Bairwa)
Registrar

Copy to:

1. The All Hon'ble Members, NCLT ,
2. All Deputy Registrar/ Assistant Registrar, NCLT Benches.
3. Notice Board/Website